IPS officers on deputation to RAW IB and CBI

2186. SHRI SYED SHAHABU-DDIN: SHRI R. R, MORARKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of IPS officers on deputation to RAW, IB and CBI as on 1-4-1932;

(b) the break-up according to the host organisation parent cadres and number of years of continued deputation;

(c) whether those who have been on deputation for more than five years are proposed to be permanently absorbed in the host organisation; and

(d) whether it is a fact that large scale and continued presence of IPS officers is resented by the permanent employees of the host organisation as having a. negative impact on their legitimate aspirations for promotion?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RAN-JAN LASKAR): (a) and (b) A statement giving the number of IPS Officers working in C.B.I, and their break-up is enclosed. It is not in public interest to disclose information about the other organisations.

(c) No, Sir.

(d) There is no resentment in general, although a section of employees in intelligence agencies has voiced a grievance on this account. It may be added that personnel of intelligence organisation are drawn from diverse sources including the IPS on the basis of" their qualifications, experience and aptitude.

Statement

Cadre-wise and period-wise	break-up of IPS the C.B.I.	Offi:ers	on deputation	with
	\$/10 U.D.I.			

Cadre			For more than				T	err 1
			5 Years	4 Years	3 Years	2 Years	For less than 2yrs.	Total
Andhra Pradesh	24		I		I	Ĭ.	2	5
Assam & Meghal	aya				2		2	4
Bihar				1			T.	2
Gujarat .			5.4.4	1		12	2	3
Haryana .			r					1
Karnataka .			1	**			1	2
Madhya Pradesh					100	I	4	5
Maharashtra .	\sim		1		r	1.	1	4
Orissa					I		2	1
Punjab	6 3	8		1	I	• •	1	3
Rajasthan .			1				I	2
Tamil Nadu .	04			I	1	1.4	3-2	2
Union Territory			110		I		2.4	I
Uttar Pradesh .			3		I	I .	3	3
West Bengal .	2.4		1			**	r	4
1								47